

का विषय बोर्ड के सामने किस प्रकार आया, क्योंकि उस पर हमारे और राष्ट्रपति के हस्ताक्षर हो चुके हैं ?

मौलाना आज़ाद : ये ठीक है लेकिन ये معامله अतना नाज़क़ और अहम है कि فوراً दरवाज़ा बन्द नहीं किया जा सकता - इस लिये बोरुद अकर च़ाह्ये तु अस पर भी फुर क़ सकता है -

[Maulana Azad: That is right, but it is a delicate and important matter and we cannot treat it as closed. The Board can consider this also if it so likes.]

सेठ गोविन्द दास : मैं यह जानना चाहता था कि . . . . .

Mr. Speaker: The hon. Member is entering into arguments about the question.

सेठ गोविन्द दास : मैं एक दूसरा सवाल करना चाहता हूँ कि यह जो शब्दावलि अभी तैयार की जा रही है, उस पर अब तक कितना रुपया खर्च हो चुका है और क्या यह बात सही नहीं है कि इसी प्रकार की शब्दावलि भी भिन्न भिन्न प्रान्तों में तैयार की जा रही है तो उस सब के एकीकरण का क्या प्रयत्न हो रहा है ?

मौलाना आज़ाद - खर्च कतना हुआ है -  
अस का मिये ज़वाब अस वक़्त नहिये दे सकुं ग़ लेकिन ये बात ज़ु अप ने कही कि दुसरे प्रान्तुं मिये भी क़च़े अस ढरुह का काम हु रमा है ये सव्हिये है , हु रमा है-जस वक़्त कियेवलि ने ये फियेले किया तहा कि एक सल्लरु बादी बनाने ज़ाये तु अस वक़्त ये भी फियेले कया तहा कि दुसरी सल्लरु मल्लरुयुं

अुर प्रान्तुं कु कुरनुल्लतुं कु ये लक़ा ज़ाये कि अब ये काम बन्द कुर दीं अुर ज़तना काम हुआ है ये अस बोरुद के पास बहिये दीं ज़तनच़े सल्लरु मल्लरुयुं ने अिसा ही कया लेकिन बकु प्रान्तुं मिये अिसी ये काम हु रमा है - मिये नहिये सव्हिये कि ये क़च़े ज़यादे क़ाबल अदरुअुं बात है-ये भी अकर त़रुमज़ (terms) बनाने-  
अन के बकु भी त़रुमज़ मल्लरु के सामने अंनल्लके अुर लुकुं कु मक़ाबले कुरनहका मुरुक़े  
- क़ा -

[Maulana Azad: I cannot at this time say what expenditure has been incurred. It is, however, a fact that this kind of work is going on in the States also. When the Cabinet decided that a Central body be set up, at that time it was also decided that other Central ministries and the State Governments be asked to stop this work and to send on to this Board whatever they had already done. The Central ministries did so, but in some States this work is still continuing and I do not think it is so objectionable. Let them also coin terms. Their terms will also appear before the people and give them an opportunity for comparative study.]

सेठ गोविन्द दास : यह एक ज़रा ठीक बात नहीं है कि . . . . .

Mr. Speaker: The hon. Member is carrying on arguments in favour of having Sanskrit words.

Shri Gadgil: I only want to seek some information.

Mr. Speaker: I am going to the next question.

#### STATE TRADING

\*1000. Shri S. N. Das: Will the Minister of Finance be pleased to refer to the answer to unstarred question No. 373 asked on the 4th October, 1951

regarding Schemes of Government trading and state :

(a) whether the accounts pertaining to such of those schemes as have ceased to function have since been finally closed and balance sheets drawn up now;

(b) the names of schemes which showed credit and those which showed debit balances;

(c) whether any and if so, which of those schemes which were functioning at that time have now ceased to function; and

(d) the number and names of schemes which are still functioning?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) Scheme for export of coal and coke.

(d) The following eleven schemes are still functioning:

- (1) Purchases of the Ministry of Food & Agriculture.
- (2) Purchase of food grains by the Local Administration.
- (3) Scheme for the purchase of Fertilisers.
- (4) Land Reclamation Scheme (Scheme for the rehabilitation and utilisation of used tractors).
- (5) Medical Stores Depots and Factories.
- (6) Purchase of quinine and quinine substitutes.
- (7) Cinchona cultivation by the Russian Method.
- (8) Scheme for the supply of consumer and other stores in Andamans.
- (9) Purchase of stores and Reserve stocks of equipment for the training of demobilised service personnel.
- (10) Import of Steel.

(11) Road Rollers—Bulk Procurement Scheme.

**Shri S. N. Das:** In view of the fact that a large number of schemes ceased to function in 1947-48, may I know the reasons for the enormous delay that has taken place in not closing the accounts and preparing balance sheets for them?

**Shri M. C. Shah:** As regards the schemes which had ceased to function, it has not been possible to finalise their accounts on account of various factors, some of which I will mention here:

- (1) Non-receipt of final records from the State Governments or the parties to whom the stores were supplied;
- (2) Non-adjustment of certain debits on account of customs duty, port and clearing charges, railway freights, etc., in respect of imported plants; and
- (3) Non-settlement of claims and accounts with the Pakistan Government.

**Shri S. N. Das:** May I know whether, in the time that has elapsed, any efforts were made by the Central Government or by the Ministries concerned to expedite the closing of these accounts, and if so, what were the steps taken?

**Shri M. C. Shah:** Administrative Ministries have been requested to finalise the accounts as early as possible. At the same time, the Accountants General in the States, who have yet to send credit and debit entries, have also been requested to expedite it.

**Shri S. N. Das:** How many more years these Ministries will take to close these accounts?

**Shri M. C. Shah:** I cannot say for certain. But that will be done as early as possible—that much I can say.

**Shri T. N. Singh:** What is the staff engaged on the maintenance of these dead accounts at present?

**Shri M. C. Shah:** I have not got that information. They are in the administrative ministries concerned.

**Shri Morarka:** May I know whether on all these schemes Government expect to make profit, or make loss?

**Shri M. C. Shah:** Some of the schemes will be on no-profit, no-loss basis. In some of the schemes we make profit; as, for example, in sugar trade in 1953 we have made profit to the extent of nearly Rs. 2.85 crores. There are others also in which we expect profit; there are others where we expect no loss, no profit.

#### HYDERABAD STATE BANK

\*1001. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state :

(a) whether it is a fact that the Hyderabad State Bank has approached the Reserve Bank of India for a licence to deal in foreign exchange; and

(b) If so, whether the licence has been granted?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) and (b). Yes, Sir.

**Dr. Ram Subhag Singh:** May I know, Sir, on what basis licence to deal in foreign exchange is granted and how many such licences have so far been granted to other banks in India?

**Shri A. C. Guha:** I have not got that figure with me. Some time ago I gave that information in the House. There are quite a number of banks dealing in foreign exchange in India.

**Shri H. G. Vaishnav:** What were the reasons stated by the Bank for that licence?

**Shri A. C. Guha:** There was some foreign exchange work that was being done by other Banks. Being an agent of the Reserve Bank it wanted permission. So, we allowed it foreign exchange facilities.

#### EXCHANGE OF OFFICIAL PUBLICATIONS

\*1002. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state :

(a) how the exchange of official publications programme worked in 1953-54;

(b) the estimated price of the books received during this period;

(c) whether any such agreements under the programme have been made with any other countries; and

(d) the number of books and publications received during the year 1953?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Satisfactorily.

(b) Not known.

(c) No. Such an arrangement exists only in regard to the United States of America and Turkey.

(d) 4,000.

**श्री एस० सी० सामन्त :** क्या मैं जान सकता हूँ कि जो किताबें मिली हैं उन की कीमत गवर्नमेंट क्यों नहीं जानती है, क्या वह किताब में लिखी नहीं रहती है ?

**Dr. M. M. Das:** We have received books from America only. In those books the prices are not mentioned.

**श्री एस० सी० सामन्त :** क्या मैं जान सकता हूँ कि हमारी ओर से कितनी किताबें भेजी गई हैं और उन की कीमत कितनी है ?

**Dr. M. M. Das:** Sir, we have received 1,011 publications. The total price of those publications will be Rs. 1,060 only.

#### I.A.S. EXAMINATION

\*1003. **Shri Dhusiya:** Will the Minister of Home Affairs be pleased to state :

(a) the number of candidates from the Scheduled Castes and Scheduled